

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00719/2019

Tuesday, this the 1st day of October, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

G.Jayakumar,
Aged 39 years,
S/o.Gopalakrishna Pillai,
Leela Bhavan, Near Vimalambika School,
Pulamon P.O., Kottarakkara,
Kollam, Kerala – 691 531. ...Applicant

(By Advocate Mr.Jayadhar.V)

v e r s u s

1. Additional Commissioner & Regional Director,
Employees State Insurance Corporation,
Regional Office, Panchdeep Bhavan,
North Swaraj Round, Thrissur City P.O.,
Thrissur, Kerala – 680 020.

2. Medical Superintendent,
ESIC Model Hospital, Ezhukone,
Ezhukone P.O., Kottarakkara,
Kollam, Kerala – 691 505. ...Respondents

(By Advocate Mr.T.V.Ajayakumar)

This application having been heard on 1st October 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Shri.Jayadhar.V., learned counsel for the applicant.

Shri.T.V.Ajayakumar takes notice on behalf of the respondents.

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2. The applicant is aggrieved by the fact that he has not been granted first financial upgradation under the Modified Assured Career Progression Scheme (MACPS) despite completing ten years of regular service on 16.2.2019. He submitted that he has filed representations, copies of which are at Annexure A-8 and Annexure A-9, before the 1st and 2nd respondents to which no reply has been received yet.

3. In the facts and circumstances of the case, we are of the view that the O.A can be disposed of at this stage by directing the 1st and 2nd respondents to consider the aforesaid representations and take a decision on the same as expeditiously as possible and in any case within a period of sixty days from the date of receipt of a copy of this order. Ordered accordingly.

4. The O.A stands disposed of. No order as to costs.

(Dated this the 1st day of October 2019)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00719/2019

- 1. Annexure A-1** – A copy of the Memorandum no.47 of 2012 vide No.542/A/22/15/MHA/08/Adm., dated 8.2.2012 appointment order of the applicant.
- 2. Annexure A-2** – A copy of the Office Order no.180 of 2012, vide No.542/A/29/15/MHA/PPR/2012 dated 10.7.2012 for the probation completion of the applicant.
- 3. Annexure A-3** – A copy of the MACP Scheme vide Govt. of India, Office Memorandum No.35034/3/2008-Estt.(D), dated 19.5.2009.
- 4. Annexure A-4** – A copy of the MACP Scheme vide Govt. of India, Office Memorandum 35034/3/2015-Estt.(D) dated 28.9.2016 - 7th CPC Recommendations.
- 5. Annexure A-5** – A copy of the Memorandum vide No.542/A/27/21/MHA/17(Adm) dated 12.7.2017, Draft Seniority List of Lab Technician in ESIC Kerala Region.
- 6. Annexure A-6** – A copy of the applicant request dated 14.5.2019 submitted to Medical Superintendent, ESIC Model Hospital, Ezhukone, for his 1st financial upgradation under MACP Scheme.
- 7. Annexure A-7** – A copy of the Office Order No.248 of 2019 vide No.54/A/27/17/1/2018-Adm., dated 29.8.2019 issued on behalf of the 1st respondent approving the financial upgradation to its Nursing and Paramedical Staff, under MACP Scheme.
- 8. Annexure A-8** – A copy of the applicant representation dated 2.9.2019 submitted to the Regional Director, ESIC, Regional Office, Panchdeep Bhavan, Thrissur, against non-granting of his 1st financial upgradation under MACPS.
- 9. Annexure A-9** – A copy of the applicant representation dated 2.9.2019 submitted to the Medical Superintendent, ESIC Model Hospital, Ezhukone, against non-granting of his 1st financial upgradation under MACPS.
